The Public Shareholders of the Target Company are requested to kindly note the following information related to the Open Offer:

Last date for publication of post Open Offer public announcement in the newspapers in which the Detailed Public Statement has been published.

Date of publication of Open Offer opening public announcement in the newspapers in which the Detailed Public Statement was published.

Filing of the Draft Letter of Offer with SEBI

Date of consummation of the Underlying Transaction

7.1 In view of an application made by the Acquirer before the Competition Commission of India

i. the Acquirer and/or the PACs shall be required to take all necessary approvals for each pricing determination.

ii. The Public Shareholders of the Target Company are requested to kindly note the following information related to the Open Offer:

Last date by which the committee of the independent directors of the Company shall give its recommendation to the Board of Directors of the Company

Date of publication of the Detailed Public Statement in the newspapers

Date of consummation of the Underlying Transaction

7.2 The report dated 7 August 2020 issued by ICICI Securities Limited to the IDC

Members of the IDC

Mr. Mahesh Chhabria (Chairman)

Mr. Abhijit Chatterjee

Mr. Nitin Gaur

Mr. Anant Raut

Mr. Ajit Chopra

Mr. Anil Bhatia

Mr. Sanjay Kothari

Ms. Poonam Bahuguna

Mr. Vipul R. Shah

Mr. Manish Agarwal

Mr. Aniruddha S. Moppa

Mr. Shubh Chauhan

Mr. Suresh R. Prabhu

Mr. Jatin Mehta

Mr. Vinod Mehta

Mr. Venkatraman Anantharaman

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